

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2014

Dated : 29th April, 2014

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DNH Power Distribution Co. Ltd. ... Appellant(s)

Versus

NTPC-SAIL Power Co. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Anand K. Ganesan

Counsel for the Respondent (s):

ORDER

Admit. Issue notice to all the Respondents returnable on
03.07.2014. Dasti service is permitted.

Post the matter on **03.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/kt